

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

~~C.A.T. MP~~, No. 40 / 1993 (in O.A. No. 49 / 93)
Purush Ram Meena Versus U.O. 2 & Ors.

Date of Order

Orders

This is an M.P. No. 40 / 93
 (in O.A. No. 49 / 93) for condonation
 of delay in filing of the O.A. On
 scrutiny it has been found in
 order.
 Sd. (T) 19/1/93 19/1

27.1.93.

None present for the applicant

Regd.
 adm.

28.1.93 for
 along with O.A. 93

RECEIVED
 C.A.T., JAIPUR

28.1.93

Mr. P. S. Sharma - Counsel for petitioner

W.P. is allowed and the delay is

Condoned.

M. B. Mahajan
 (B. B. Mahajan)
 Member (Adm.)

D. L. Mehta
 (D. L. Mehta)
 Vice-Chairman

Copy of order ~~MP 40/93~~ sent to the
 app. Counsel & resp 2 on
 vide 1097 to 1098

Date 11-2-93

10/2/93